## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2432

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)

**CEASEFIRE VIOLATIONS** 

2432. SHRI ASADUDDIN OWAISI:
DR. KRISHNA PAL SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of number of incidents of ceasefire violation by Pakistan during the last three years, month-wise;
- (b) whether the Government has witnessed an increase in the number of ceasefire violations by Pakistan during a certain period of time of a year, if so, the reasons therefor;
- (c) whether India and Pakistan have recently agreed to fresh ceasefire after violent 2020, if so, the details thereof;
- (d) whether there is any decrease in cease fire violations after agreed cease fire;
- (e) if so, whether the people of Jammu and Kashmir including international agencies have welcomed this step of both the countries; and
- (f) the further steps taken or being taken by both the countries to ameliorate the relations between the two countries?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Immediate and effective retaliation by Indian Army and BSF Personnel is carried out during instances of unprovoked firings and ceasefire violations by Pakistan at Line of Control (LoC) and International Border(IB).

The details of number of incidents of Ceasefire Violation/Cross Border Firing in Jammu and Kashmir by Pakistan during the last three years, month-wise is as under:-

SI.No.	Month-Wise	Number		incidents	of Ceasefire
		Violation/Cross Border Firing in Jammu and Kashmir by Pakistan			
		2018	2019	2020	2021 (upto June)
1.	January	408	216	394	380
2.	February	225	251	389	278
3.	March	203	275	454	0
4.	April	177	240	412	1
5.	Мау	351	238	398	3
6.	June	58	190	423	2
7.	July	13	314	482	
8.	August	44	323	434	
9.	September	112	308	436	
10.	October	183	398	459	
11.	November	188	333	437	
12.	December	178	393	415	
	Total	2140	3479	5133	664

- (b): As per data available, no such trend is observed during a certain period of a particular year.
- (c): Following scheduled talks between the Directors General of Military Operations of India and Pakistan over hotline, a Joint Statement was issued on 25.02.2021, in which both India and Pakistan agreed to the strict observance of all agreements, understandings and cease fire along the Line of Control and all other sectors with effect from the midnight of 24/25 February, 2021.

(d): The details of Ceasefire Violation/ Cross Border Firing during 2021 are as under:-

2021(Month)	No. of incidents of Ceasefire Violations/ Cross		
	Border Firing		
January	380		
February	278		
March	0		
April	1		
Мау	3		
June	2		

- (e): As per reports, representatives of various political parties in the Union Territory of Jammu and Kashmir have welcomed the Joint Statement. Several countries have issued statements welcoming the development as an important and positive step.
- (f): Government's consistent position has been that India desires normal neighbourly relations with Pakistan and is committed to addressing issues, if any, bilaterally and peacefully in an atmosphere free of terror, hostility and violence. The onus is on Pakistan to create such a conducive atmosphere by taking credible, verifiable and irreversible action to not allow any territory under its control to be used for cross-border terrorism against India in any manner. India and Pakistan continue to maintain regular channels of communication through the respective High Commissions and other established mechanisms.